

- (b) if so, the details thereof;
- (c) whether it is also a fact that there is an issue of registration of AYUSH practitioners and products in Malaysia; and
- (d) if so, the details thereof and the steps taken by Government to resolve this issue?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) and (b) Yes. The Government of the Republic of India and the Government of Malaysia have signed a Memorandum of Understanding (MoU) on cooperation in the field of Traditional Systems of Medicine on 27.10.2010. The salient features of the MoU are as follows:—

- (i) Cooperation for the promotion of traditional medicine including the regulation for teaching, practice, drugs and drugless therapies of Traditional Systems of Medicine.
- (ii) Exchanging experts for training of practitioners, paramedics, scientists, teachers and students in Traditional Systems of Medicine.
- (iii) Accommodating interested practitioners, paramedics and students in institutions for educational and training programmes on Traditional Medicine.
- (iv) Mutual recognition of Ayurveda, Unani, Siddha, Pharmacopeia of Indian and the Malaysian Herbal Pharmacopoeia.
- (v) Setting up of Academic Chairs on Traditional Systems of Medicine.

(c) and (d) No. As per Section 24(1) of Traditional and Complimentary Medicine (T&CM) Act 2016 of Government of Malaysia, a person who is registered as a practitioner outside Malaysia can temporarily register with T&CM Council of the Malaysia subject to conditions and restrictions of the Council.

No complaints regarding registration of products at Malaysia has been received from AYUSH manufacturers.

Establishing herbs collection centres in Tamil Nadu

1123. DR. R. LAKSHMANAN: Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether Government will come forward to establish Herbs Collection Centres

in the State of Tamil Nadu considering the presence of Western Ghats and Eastern Ghats in the State;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) to (c) Yes, the National Medicinal Plants Board, Ministry of AYUSH support establishment of Herbs Collection Centres across the nation including the State of Tamil Nadu for which there is a provision for financial assistance as per the scheme guidelines of 'National AYUSH Mission (NAM)'.

However, as of now, the National Medicinal Plants Board (NMPB), Ministry of AYUSH has not received any proposal for this purpose from the State of Tamil Nadu for consideration.

Promoting homoeopathy

1124. SHRI V. VIJAYASAI REDDY: Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether Government has noted that over 1500 independent studies have concluded that homoeopathy is a pseudoscience;

(b) the reasons why Government still has a department for promoting homoeopathy;

(c) whether there is any evidence, not anecdotal in nature, which Government has that proves that homoeopathy is more beneficial than placebo; and

(d) any evidence, not anecdotal in nature, which Government has that warrants the promotion or acceptance of homoeopathy in India?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) The Homoeopathy is not a pseudoscience. The conclusion of most comprehensive systematic reviews of studies based on classical homoeopathy have concludes that it has a positive and specific effect greater than placebo alone. Four